

Statement  
ed at the  
before the  
bring

**IN THE COURT OF MUNSIFF NO.3, DIBRUGARH**

Present:- **SMTI. S.KHANIKAR,**  
**MUNSIFF NO.3, DIBRUGARH**

T. S. No. 62/2013

Date	Order	Signature
29.04.22	<p>Both the parties are represented.</p> <p>The defendants vide ptn. no. 267/22 have submitted that being aggrieved with this Court's order dated 30-03-2022, they moved to the Honble Gauhati High Court against the said order and the Honble Gauhati High Court vide order dated 21-04-22 passed in CRP (10)/80/2022 has been pleased to stay the further proceedings of the instant suit. Seen the copy of the order dated 21-04-22 in CRP (10)/80/2022. Heard both sides. (Contd.)</p>	<p>[Signature]</p> <p>29/04/22</p> <p>Munsiff No. 3</p>

STATION DIBRUGARH  
WEST  
29/04/2022

29-04-2022

(contd.)

In view of the order  
dated 21-04-2022 passed by  
the Hon'ble Gauhati High  
Court in CRP (10) / 80 / 2022,  
the proceedings of the  
instant suit are hereby  
stayed.

S  
29/04/22  
Munsiff No. 3  
Dibrugarh